# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

#### LOK SABHA

UNSTARRED QUESTION NO. 4481 TO BE ANSWERED ON: 23.03.2021

### **New Fertilizer plants**

## 4481. SHRI UPENDRA SINGH RAWAT:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to establish new units/plants for the production of chemical fertilizers in the country including Uttar Pradesh:
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether the Government also proposes to set up any plant with external assistance to meet the shortage of fertilizers in the country, specially in various districts in Uttar Pradesh;
- (d) if so, the details thereof;
- (e) the further steps proposed to promote indigenous production of fertilizers?

#### **ANSWER**

# MINISTER OF CHEMICALS AND FERTILZERS.

## (SHRI D.V. SADANANDA GOWDA)

(a) & (b): Sir, Government of India has decided to revive five closed fertilizer plants of Fertilizer Corporation of India Ltd. (FCIL) and Hindustan Fertilizer Corporation Ltd. (HFCL) namely Talcher, Ramagundam, Gorakhpur and Sindri units of FCIL and Barauniunit of HFCL by setting up new Ammonia Urea plants of 12.7 Lakh Metric Tonne per annum capacity each, in the following states: -

SI	Name of Fertilizer plant	Name of location & State
No.		where plant is located
1	Ramagundam Fertilizers & Chemicals Ltd.(RFCL)	Ramagundam, Telangana
2	Hindustan Urvarak&Rasayan Ltd. (HURL)	Gorakhpur, Uttar Pradesh
3	Hindustan Urvarak&Rasayan Ltd. (HURL)	Sindri, Jharkhand
4	Hindustan Urvarak&Rasayan Ltd. (HURL)	Barauni, Bihar
5	Talcher Fertilizers Ltd. (TFL)	Talcher, Odisha

In addition to above, the Cabinet in its meeting held on 21.05.2015 has approved a new urea plant of 8.648 LMTPA in the existing premises of Brahmaputra Valley Fertilizers Corporation Limited (BVFCL), Assam which will subsequently replace the existing urea plants Namrup-II (capacity 2.20 LMTPA) and Namrup-III (capacity 2.70 LMTPA).

- (c).: No Sir, no such proposal is under consideration at present.
- (d).: In view of (c) above, question does not arise.
- (e).: The Government had announced New Investment Policy (NIP) 2012 on 2<sup>nd</sup> January, 2013 and its amendment on 7<sup>th</sup> October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector.Under NIP 2012 read with its amendment, Matix Fertilisers and Chemicals Limitedand Chambal Fertilizers and Chemicals Limited (CFCL) have set up Greenfield and Brownfield urea plantsat Panagarh (West Bengal) and Gadepan (Rajasthan),respectively. Further, Government of India has also notified the New Urea Policy (NUP) 2015 on 25<sup>th</sup> May, 2015 for existing 25 gas based urea units with the objective of maximizing indigenous urea production; promoting energy efficiency in urea production; and rationalizing subsidy burden on the Government. NUP-2015 has led to additional production from the existing gas based urea plants.

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